

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 26**  
**VL(IB)-01(PB)/2023**

**IN THE MATTER OF:**

Piyush Mathur	...	Applicant/Petitioner
Vs		
Simpa Energy India Private Limited	...	Respondent

**Order under Section 42 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 09.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	:	Ms. Tanu Priya Gupta, Ms. Khushi Sharma, Mr. Kshitij Laad, Advs.
For the Liquidator	:	Mr. Varun Tandon, Adv. for Liquidator

**ORDER**

Ld. Counsel Ms. Tanu Priya Gupta for the petitioner appeared physically.

List the matter along with (IB)-318(PB)/2023 **on 14.05.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**